NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 06.01.2022 (THURSDAY)

COURT -III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 313 of 2021 in Comp. App. (AT) (Ins) No. 119 of 2020	Gajender Sharma Vs. Dinesh Sanitary Store & Anr.	Siddharth Sangal	Siddhartha Patra- IRP Biswaksen Panda- PCS
2.	Comp. App. (AT) (Ins) No. 329 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Digjam Ltd. Through Sunil Kumar Agarwal Resolution Professional	Bishwajit Dubey	
3.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan Pradhan	Parag Rai Aakanksha Nehra Sandeep Bajaj Ninita Raja-RP
4.	Comp. App. (AT) No. 118 of 2021	Sonia Khosla & Anr. Vs. Montreaux Resorts (P) Ltd. & Ors.	Aadya Mishra Deepak Khosla	
5.	Comp. App. (AT) No. 119 of 2021	Montreaux Resorts (P) Ltd. Vs. Ascot Hotels & Resorts Ltd. & Ors.	Aadya Mishra Deepak Khosla	
6.	Comp. App. (AT) No. 129 of 2021 & I.A. No. 2410 of 2021	Meenakshi Jha Vs. Registrar of Companies & Anr.	Srijan Sinha	

For Directions

7.	Comp. App. (AT)	Nayan N Raheja	Raghuveer Kapur	K Datta-R1
	(Ins) No. 1391 of	Vs.	Manmeet Kaur	Arveena Sharma-R2
	2019	Catalyst Trusteeship Ltd. & Anr.		

For Admission (After Notice)

Tor Aums	sion (After Notice)			
8.	Comp. App. (AT) (Ins) No. 353 of 2020	Akhilesh Kulshrestha Vs. Saab India Technologies Pvt Ltd.	Vishal Ganda	Vatsala Kumari
9.	Comp. App. (AT) (Ins) No. 586 of 2021	Rahul Khilnaani & Anr. Vs. Atul Kumar Jain & Ors.	Anubhav Gupta	Ashish Makhija Pratik Malik-R1 Ekta Choudhary-R3
10.	Comp. App. (AT) (Ins) No. 826 of 2021	Rustom Godrej Joshi Vs. Bank of India & Anr.	Mahesh Agarwal	Nirav Shah Sundaresh Satendra K. Rai-R1 Dhrupad Vaghani-R2
11.	Comp. App. (AT) (Ins) No. 884 of 2021 & I.A. No. 2568 of 2021	Mukul Somany Vs. DBS Bank Ltd. & Anr.	Sonia Dube	Siddhant kant Suhani Dwivedi Moulshree Shukla Vikram Wadehra-R1 Kiran Sharma
For Hearin	19			
12.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon Sonali Jain
13.	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors.	Pankaj Jain	Abhijeet Sinha- R1,R4
14.	Comp. App. (AT) (Ins) No. 1476 of 2019	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kr. Jain	Santosh Kumar
15.	Comp. App (AT) (Ins) No. 33 of 2020	With Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain	Abhijeet Sinha
16.	Comp. App. (AT) (Ins) No. 70 of 2021	Devendra P. Jain Liquidator of Sandhyaprakash Ltd. Vs. Office of Assistant Commissioner of Income Tax, Bhopal & Anr.	Honey Satpal	Rajat Singhai-R1 Maithili Mehta Nachiket Mehta
17.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director.	Honey Satpal	Zoheb Hossain Agni Sen-R1
		With		

18.	Comp. App. (AT) (Ins) No. 265 of 2021	Sunil Kumar Agarwal Liquidator of Atrium Infocomm Pvt. Ltd. Vs. Enforcement Directorate Ahmedabad through Deputy Director and Ors.	Honey Satpal	Zoheb Hossain Agni Sen-R1
19.	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel & Ors.	Natasha Dhuman	Varsha Banerjee-R1 to R12 Milan Singh Negi-R15 Atul Sharma-R16
20.	Comp. App. (AT) No. 148 of 2021	Ericsson India Pvt. Ltd. Vs.	Parag Maini	

<u>02:00 PM</u>

For Hearing

Vidya Prabhakaran	O.P. Gaggar-R1
Khurana	Vijendra Kumar
	Jain
	Udita Singh-R2
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By order of Hon'ble Chairperson

Notice Board -sd/ Website: www.nclat.nic.in Registrar